

OFFICE OF THE COMMISSION OF INQUIRY INTO THE INCIDENT OF POLICE FIRING AT
GUMUDUMAHA -CUM-DISTRICT & SESSIONS JUDGE, KANDHAMAL, PHULBANI,
DISTRICT COURT CAMPUS, PHULBANI-762001

NOTIFICATION FOR EXTENSION OF TIME LIMIT

No. 4

Phulbani, dated 9.12.2016

In reference to the Notification No.01 Phulbani, dated 10.11.2016, published in Daily "The Samaj" on 13.11.2016 inviting statement on affidavit from Individuals, Societies, Associations and NGOs and similar other persons and departments and officers of Government within time limit **12.12.2016 has been extended to 26.12.2016** for filing of the affidavits & documents if any keeping in mind larger interest of affected persons & public at large.

The statement and supporting Affidavits referred to the above should be filed before the Secretary, Commission of Inquiry on any working day of the State Government in between 11.00 AM to 4 PM or sent by registered post in the following address on or before **26.12.2016**.

By order of Commission of Inquiry,
Sd/- Secretary i/c,
Commission of Enquiry.